CALL- LETTER

No.12159 SCDSA /2025

Bilaspur, Dated : 67 /07/ 2025

To,

Smt. Meera Ansari,
Advocate,
B-1, Priyadarshini Nagar, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **24**th **July, 2025**.

Therefore, you are required to remain present on 24/07/2025 at 4:30 P.M. sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet

Maneesh Kumar Thakur) Registrar General

High Court of Chhattisgarh, Bilaspur

Designation of Senior Advocate (Interview / interaction)

Attendance Sheet (To be filled by the Advocate)

1.	Name of Advocate	
2.	Permanent Address	
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		• •
3.	Type of Form (Application /Proposal/Both)	
4.	Contact No.	* *************************************
5.	Email Address	
6.	Date of interview	***************************************
	Signature of Advocate	* **********************************
	Signature of the Registrar (S&A Cell)-cum- Secretary of the Committee for D of Senior Advocate	esignation

CALL-LETTER

No.12160/ SCDSA /2025

Bilaspur, Dated :07/07/ 2025

To,

Shri Ashok Kumar Varma,
Advocate,
Civil Lines, Near Nehru Chowk,
Bilaspur, Chhattisgarh

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **24**th **July, 2025.**

Therefore, you are required to remain present on 24/07/2025 at 4:30 P.M. sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet

(Maneesh Kumar Thakur) Registrar General

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High Court of Chhattisgarh. Bilaspur

Designation of Senior Advocate (Interview / interaction)

Attendance Sheet (To be filled by the Advocate)

1.	Name of Advocate	
2.	Permanent Address	0 ************************************
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3.	Type of Form (Application /Proposal/Both)	
4.	Contact No.	
5.	Email Address	
6.	Date of interview	0.
	Signature of Advocate	8 800000000000000000000000000000000000
	Signature of the Registrar (S&A Cell)-cum- Secretary of the Committee for D	esignation

CALL-LETTER

No.12361/ SCDSA /2025

Bilaspur, Dated : 07/07/ 2025

To,

Shri Manoj Vishwanath Paranjpe, Advocate, Sadguru Villa, Rama Valley, In front of Shri Ram Temple, High Court Road, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **24**th **July, 2025.**

Therefore, you are required to remain present on 24/07/2025 at 4:30 P.M. sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet

(Maneesh Kumar Thakur) Registrar General

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High Court of Chhattisgarh, Bilaspur

Designation of Senior Advocate (Interview / interaction)

Attendance Sheet (To be filled by the Advocate)

1.	Name of Advocate	***************************************
2.	Permanent Address	
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3.	Type of Form (Application /Proposal/Both)	· · · · · · · · · · · · · · · · · · ·
4.	Contact No.	
5.	Email Address	·
6.	Date of interview	
	Signature of Advocate	*
	Signature of the Registrar (S&A Cell)-cum-	•
	Secretary of the Committee for D	esignation

CALL-LETTER

No.12162 SCDSA /2025

Bilaspur, Dated :07/07/ 2025

To,

Shri Sunil Otwani,

Advocate,

Bhartiya Nagar, Near Ayappa Mandir,

Bilaspur, Dist. Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **24**th **July, 2025.**

Therefore, you are required to remain present on 24/07/2025 at 4:30 P.M. sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet

(Maneesh Kumar Thakur) Registrar General

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High Court of Chhattisgarh, Bilaspur

Designation of Senior Advocate (Interview / interaction)

Attendance Sheet (To be filled by the Advocate)

1.	Name of Advocate	······································
2.	Permanent Address	•
	•	***************************************
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		•
3.	Type of Form (Application /Proposal/Both)	
4.	Contact No.	*
5.	Email Address	•
6.	Date of interview	· · · · · · · · · · · · · · · · · · ·
	Signature of Advocate	•
	Signature of the Registrar (S&A Cell)-cum-	***************************************
	Secretary of the Committee for D	esignation